

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No.623**  
**CP-155/241-242/ND/2023**  
**CA/432/2023**

**IN THE MATTER OF:**  
**Ms. Minu Subba**

**...APPLICANT**

**Vs**

**M/s. M.C Holdings Pvt. Ltd. and Ors**

**...RESPONDENT**

**Section**  
**U/s 241-242**

**Order delivered on 08.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**  
**For the Petitioner/Applicant** :Mr. Ishan Berry, Adv

**ORDER**

Due to paucity of time, matter is adjourned to **11.07.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**